



F. No. A-12011/1/2019-HR

Dated:14th November, 2019.

OFFICE MEMORANDUM

Subject: Filling up of post of Adviser (Financial Analysis) in Competition Commission of India on deputation basis.

The Competition Commission of India (CCI) invites applications for filling up the following post on deputation on foreign service terms basis. The details of the post along with eligibility criteria, educational qualifications/experience etc. required for the post are given in the enclosed Annexure-I:

Name of the post	No. of post	Pay Level / [Pre-revised pay scale]
Adviser (Financial Analysis)	01	Level 14 (Rs.144200-218200)/[PB-4+GP Rs.10000]

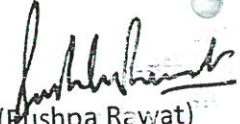
2. Applicants must be employees of Central or State Governments, Governments Companies or Autonomous Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. of Central/State Governments.
3. The appointment will be made on deputation on foreign service terms basis initially for a period of three years and will be governed by the instructions issued by the Department of Personnel and Training vide O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time. The maximum age limit for appointment to the post of Adviser on deputation basis shall be not exceeding 58 years as on the closing date of receipt of applications by CCI.
4. Apart from basic pay and grade pay, the post carries DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of CCI. The CCI is an eligible office for allotment/retention of Government Accommodation from General Pool.
5. The application in the prescribed pro-forma, (Annexure-II), together with all necessary documents i.e. cadre clearance, vigilance clearance, copies of APARs of last five years and Certificate from the Employer may be sent to the undersigned at the address indicated above, through proper channel, latest by **29th November, 2019**.
6. Those candidates who have applied earlier for appointment to the post of Adviser (Financial Analysis) in CCI on deputation basis in response to the vacancy advertisement issued on 05.04.2019 need not apply afresh against this advertisement.
7. It is clarified that any form of conditional forwarding from the employer or applications received without the prescribed documents and Certificate from the Employer shall be summarily rejected. Applications which are received after the prescribed date will not be considered. The Commission takes no responsibility for any delay in receipt of application or loss thereof in postal transit.

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8. This may kindly be given wide publicity.


(Pushpa Rawat)
Deputy Director (HR)

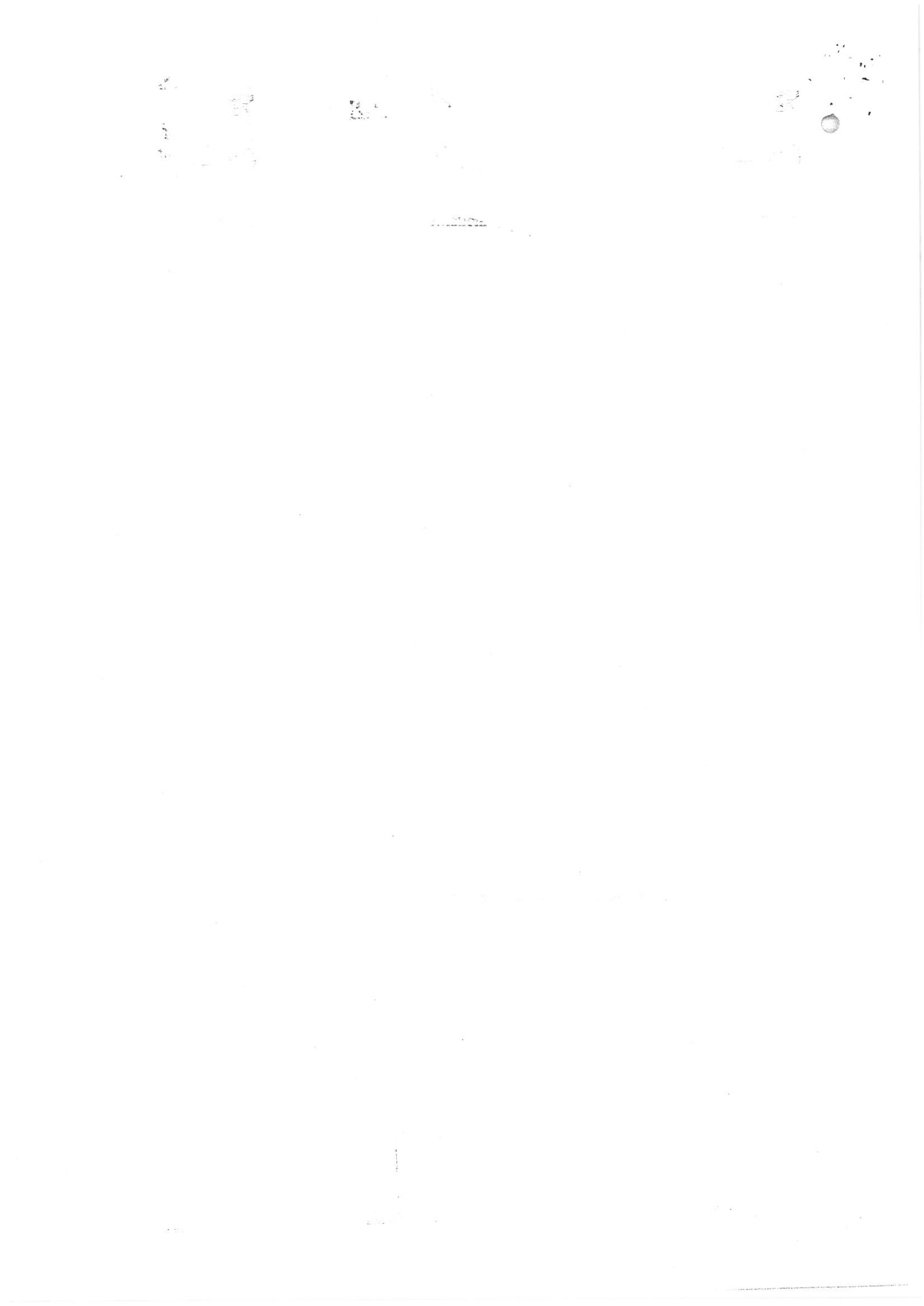
Encl: As above

To

1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
2. The Establishment Officer & Additional Secretary, Department of Personnel and Training, North Block, New Delhi – 110001 with the request to kindly get this O.M. placed on the DOPT website.
3. All the Ministries/Departments/Organizations of the Govt. of India/State Govts./Union Territories/Universities/High Courts/Supreme Court/Autonomous/Statutory Bodies as per list.

Qualification Requirements for deputation to the post of Adviser (FA)

Sl. No	Name of Post & Stream, Pay scale/Pay level	Qualification Requirements	No. of Posts/ (Period of deputation)
1	Adviser (Financial Analysis) Level 14 (i.e. Rs.144200-218200), [Pre-revised pay scale of Pay Band-4 + Grade Pay Rs.10000]	Essential: Officers from the All India Services or Central Civil Services Group 'A' or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. with a Master's Degree in Commerce or Master's Degree in Business Administration (Finance) or Chartered Accountant or Company Secretary or Cost and Works Accountant and working in analogous post or grade or four years experience in the grade pay of Rs.8900 or eight years in the grade pay of Rs.8700 on regular basis and should have at least ten years experience in the relevant field. Desirable: Experience in Financial Analysis related to competition issues.	01 (03 years in the first instance)



FORMAT OF APPLICATION

Copy of passport
size photograph
to be pasted here

1.	Name in Full (IN BLOCK LETTERS)					
2.	Post Applied For					
3.	Date of Birth (DD/MM/YYYY)					
4.	Date of superannuation (DD/MM/YYYY)					
5.	Service to which you belong					
6.	Status of your present employer (Pl. specify whether Central Govt./State Govt./Autonomous/Statutory Body/ PSU/ University/Judicial Institution/others)					
7.	Initial date of appointment in Govt. service					
8.	Office address with Telephone No.					
9.	Residential Address with Telephone No.					
10.	Present post held, along with Pay Level and present Basic Pay/ Pay Scale/Pay Band and Grade Pay of the post held					
11.	Educational Qualification (Matric onwards):					
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Mention Distinction, if any)

12. Please state clearly whether in the light of entries made below, you met the requisite Essential Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same)

Qualification/Experience required	Qualification/Experience possessed by
Essential:	Essential:
A) Qualification	A) Qualification
B) Experience	B) Experience
Desirable	Desirable
A) Qualification	A) Qualification
B) Experience	B) Experience

13. Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below):

	Name of Office/ Instt./ Organisations	Post Held (Designation)	Period of service		Nature of Appointment (Regular/ Ad-hoc/ Deputation)	Scale of Pay i.e. Pay Level/ Pay Band and Grade Pay#	Nature of Duties
			From	To			

14. Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):

15. Nature of present employment i.e. Permanent / Ad-hoc / Temporary

16. In case the present employment is held on deputation, please state:

- a) The date of initial appointment.
- b) Period of appointment with address
- c) Name of the parent office /organisation.

17.	Details of training undergone:	
18.	Details of proficiency in computer:	
19.	Any other information, applicant wants to furnish:	
20.	Please state briefly how you find yourself best suitable for the post applied for:	

Applicants not holding the post in the new Pay Matrix Pay scales/Pay Band & Grade Pay pertaining to Central Government should indicate the equivalence of their pay scale vis-a-vis the Central Government's pay scales and also furnish supporting documents in this regard.

I have carefully gone through the vacancy circular / advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

Place:-

Date:-

(Signature)

Name: _____

(Certificate to be furnished by the Employer/Head of office/ Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

- (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms. _____
- (ii) That his / her integrity is certified
- (iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major / minor penalty has been imposed on him / her during that last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement.

Signature _____

Name and Designation _____

Tel. No. _____

Office Seal

Place :

Date :

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.